

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 07/2016 in CP 10/15	TP 94/16	For hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SNEHA .MADINUR
8861324242
FOR CONVERSE LAW

PETITIONER



2. PRASANNA KUMAR .
9448848103 .

Impeding Applicant/
Respondent



ORDER

Counsel for Petitioner is present. None appeared for Respondent Company. Counsel for Applicant in C.A 7/16 is present. Counsel is directed to serve copy of the Application on the Counsel for Petitioner in C.A 7/16 and for filing objections. List it on 18/01/2018.


Member (T)


Member (J)